

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**C. P. No. 01/73/2017**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017**

**NAME OF THE COMPANY:** Smt. Saroj Devi Sharma V/s. M/s Premia Projects  
Ltd.

**SECTION OF THE COMPANIES ACT:** 73(4)

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Brijesh Panchal, Advocate for Petitioner

**Order**

Order is not ready. To come up on 18<sup>th</sup> December, 2017 for  
pronouncement.

Sd/-

**(Ina Malhotra)**  
**Member (J)**